

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/849/2023 in CP (IB) No.210/7/HDB/2020
NAME OF THE COMPANY	Akshaya Irrigation Products Pvt Ltd
NAME OF THE PETITIONER(S)	Indra Marshal Power Pvt Ltd
NAME OF THE RESPONDENT(S)	Akshaya Irrigation Products Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/849/2023

Present: Ld. Counsel for the Applicant.

Ld. Proxy Counsel for the Respondent.

Ld. Proxy Counsel for the Respondent seeks time for filing counter in main

Company Petition as well as IA. Matter is adjourned to 06.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)